

Central Administrative Tribunal, Principal Bench

C.P.No.287/2000 in
O.A.1572/1999

New Delhi, this the 21st day of November, 2000

(22)

Hon'ble Mr.Kulidip Singh,Member (J)
Hon'ble Mr. M.P. Singh, Member (A)

Chatter Pal s/o Shri Raghbir Singh
R/o c/o Gaur Bhawan, Galli No.40,
Sadh Nagar-II, New DelhiPetitioner

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri S.P.Mehta
General Manager
Northern Railway,Baroda House,
New Delhi
2. Shri D.V.Anand
Divisional Railway Manager,
Northern Railway,
Bikaner (Raj.)Respondents

(By Advocate: Shri R.L.Dhawan)

ORDER (ORAL)

By Hon'ble Mr. Kulidip Singh, Member (J)

Learned counsel for the petitioner submits
that respondents have complied with the directions of
the Tribunal in O.A. 1572/99 and he is satisfied with
the same. Accordingly, C.P. is dropped and notices
discharged.


(M.P. Singh)
Member (A)


(Kulidip Singh)
Member (J)

/dinesh/